

IN THE INCOME TAX APPELLATE TRIBUNAL  
PUNE "B" BENCH : PUNE

BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER  
AND  
SHRI GD PADMAHSHALI, ACCOUNTANT MEMBER

I.T.A.No.1028/PUN./2023  
Assessment Year 2015-2016

Mr. Vikram Subhash Lodha, 417/418/419 Market Yard, Pune-411 037 Maharashtra. PAN ABOPL8538K	vs.	The DCIT, Circle-5, B-Wing, PMT Bldg., Shankar Sheth Road, Swargate, Pune-411037 Maharashtra.
(Appellant)		(Respondent)

For Assessee :	-None- [Withdrawal letter filed]
For Revenue :	Shri M.G. Jasnani

Date of Hearing :	27.12.2023
Date of Pronouncement :	28.12.2023

**ORDER**

**PER SATBEER SINGH GODARA, J.M.**

This assessee's appeal for assessment year 2015-2016, arises against the National Faceless Appeal Centre [in short [the "NFAC"] Delhi's Din and Order No. ITBA/NFAC/S/250/2023-24/1054687065(1), dated 28.07.2023, involving proceedings u/s.143(3) of the Income Tax Act, 1961 (in short "the Act").

None appears at assessee's behest. The very factual position had existed on the earlier hearing(s) as well. We thus proceed ex-parte against the assessee.

2. Learned counsel representing the assessee has filed a letter dated 08.11.2023 seeking permission of the tribunal for withdrawal of the appeal as under :

*B*  
*15/11/23*  
*BC*  
*27/10/23*

**BEFORE INCOME-TAX APPELLATE TRIBUNAL –B BENCH, PUNE**

APPEAL NO. ITA 1028/PUN/2023, for Assessment Year 2015-16

<b>Appellant</b>	<b>Respondent</b>
Vikram Subhash Lodha PAN ABOPL8538K	Deputy Commissioner of Income tax Circle- 5, Pune

**Sub: Withdrawal of Appeal**

Respected Sirs,

I, Vikram Subhash Lodha, appellant, do not want to pursue the appeal matter and do not want to contest the same any more. The original date of hearing was 27/10/2023 which was adjourned to 15/11/2023.

I respectfully request your honours to allow me to withdraw the above referred appeal.

Sincerely yours,  
*Vikram Subhash Lodha*

**VIKRAM SUBHASH LODHA –Appellant**  
Pune: Dated 08/11/2023

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PUNE BENCHES, PUNE.

3. Learned DR has no objection.

4. We, therefore, dismiss the appeal of the assessee as withdrawn.

Order pronounced in the open Court on 28.12.2023.

Sd/-  
[GD PADMAHSHALI]  
ACCOUNTANT MEMBER

Sd/-  
[SATBEER SINGH GODARA]  
JUDICIAL MEMBER

Pune, Dated 28<sup>th</sup> December, 2023

VBP/-

Copy to

1.	The applicant
2.	The respondent
3.	The NFAC, Delhi.
4.	The CIT-3, Pune.
4.	D.R. ITAT, Pune "B" Bench, Pune.
5.	Guard File.

//By Order//

//True Copy //

Assistant Registrar, ITAT, Pune Benches,  
Pune.